CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA.**37**0 of 1995 OA.1494 of 1995

Date of Order: 10-01-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

UNION OF INDIA & ORS. (S.E.RLY)

V S

A. V. S. PRASAD & CR S.

For the petitioner: Mr.S.K.Ghosh, (In OA)

For the respondents: Mrs.B.Ray, counsel (In OA)

ORDER

A.K.Chatterjee, V.C.

On hearing both the parties, we extend the time to implement the judgement passed in the OA No.1494 of 1095 by two months from this day.

M.A. is thus disposed of.

(M.S.Mukherjee)
Member(A)

(A.K.Chatterjee) Vice-Chairman.